

Shri S. C. Balakrishnan: May I know whether the coupon book given to the State Legislature members is only for the areas within the State concerned or for the whole of India?

Shri Jagjivan Ram: The suggestion from the State Government is for areas within the jurisdiction of the State concerned.

Shri Bimal Ghose: The West Bengal Government have given certain coupons to the members of their Legislature. Who will bear the cost? Will it be the West Bengal Government or the Railways?

Shri Jagjivan Ram: We do not bear any part of the cost in the cases of the Members of the Lok Sabha or the Rajya Sabha, and we are not called upon to bear any part of the cost in the case of the Members of the State Legislature.

Shri Bimal Ghose: The Deputy Minister has stated that certain assistance will be given.

Shri Jagjivan Ram: When the Legislators, in a batch of 20 visit some places of national importance or new projects, once a year, certain concession will be given.

श्री प्रम देव : जिन स्टेट्स में ट्रांसपोर्ट नेशनलाइज्ड है, क्या वहां पर भी इस माननीय सदन के सदस्यों को फ्री चलने की कोई व्यवस्था है ?

श्री जगजीवन राम : यह सवाल तो प्रापर क्वार्टर को पुट करना चाहिये, हम को नहीं ।

Shri Surendranath Dwivedy: The hon. Deputy Minister said that if a group of Members of the State Legislature visit some places, some concession will be given. Can the number be reduced to five, or the scheme extended to individual members of the State Assembly?

Shri Shah Nawaz Khan: No. Now the minimum number is 20. There is no intention of reducing that number.

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Mr. Speaker: I am afraid then hon. Members will take only their family members.

Anti-Sea Erosion Work in Kerala

*555. **Shri Kodiyam:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the anti-sea erosion work in Kerala has been stopped due to lack of funds; and

(b) if so, what action has been taken by the Government to continue the work and complete it as scheduled?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir.

(b). Does not arise.

Shri Kodiyam: What is the total amount so far spent on this work and how much of this amount has been given to the State by the Centre?

Shri Hathi: The total provision for the Second Plan is Rs. 185 lakhs, out of which Rs. 81.66 lakhs have been spent up to 1958-59.

Shri Kodiyam: My question has not been answered. What amount has been given by the Central Government to the Kerala State for this work?

Shri Hathi: As I said, Rs. 185 lakhs have been provided and Rs. 81.66 lakhs have been given.

Mr. Speaker: By the Centre?

Shri Hathi: Yes. It is adjusted with the actual expenditure. So, this amount has been paid.

Shri Maniyangadan: Am I to understand that the work is going on?

Shri Hathi: Yes.

Shri V. Eacharan: What is the total cost of the scheme?

Shri Hathi: It is rather a huge amount—Rs. 26 crores. For 200 miles

work has to be done. For the Second Plan Rs. 185 lakhs have been provided.

Shri Maniyangadan: Between Cochin and Alleppy there is a small area called Chellanam, where for a distance of $1\frac{1}{2}$ miles no work has been taken up. In other portions also no work is being done.

Shri Hathi: It would not perhaps be possible to give the details of each particular place—whether it is done or not done. The information so far received is that against a target of 19 miles about $10\frac{1}{2}$ miles have been completed.

Shri Kodyan: In view of the limited resources of the State, and also in view of the magnitude and urgency of this problem may I know whether Government are giving any special consideration to this problem so that this question can be tackled at least during the Third Plan period?

Shri Hathi: It cannot be completed within the five year period. It will take a longer time for its implementation. In 1956-57 they could spend only Rs. 8 lakhs. For 1957-58 the figure was Rs. 28 lakhs; for 1958-59 Rs. 45 lakhs. This year there is a provision of Rs. 54 lakhs. Next year, again, it will be Rs. 50 lakhs.

Shri Joachim Alva: Apart from sanctioning the money for this kind of work, has Government taken a serious view of this problem of sea erosion. In Bombay the problem has assumed such a grave proportion that they had to take some emergency steps. What steps are the Government taking in the matter now?

Shri Hathi: The Kerala Government has prepared a detailed scheme for this and that is why this has been included in the Second Plan.

Shri P. K. Deo: May I know whether cement tetrapods are used for this work as is done in the Marine Drive in Bombay?

Shri Hathi: I do not know what is being done in Kerala.

Shri Kodyan: May I know . . .

Mr. Speaker: I have allowed a number of questions. I am sorry, I cannot allow more.

Cowdung Gas Plants

*556. **Shri Jhulan Sinha:** Will the Minister of Food and Agriculture be pleased to state:

(a) the present position with regard to the utilisation of cowdung gas plant for production of power leaving the manurial quality and quantity of cowdung unaffected; and

(b) the extent to which the installation of the plant has been taken up by the people for the purpose for which it is intended?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) and (b). A statement is laid on the Table of the Sabha. [See Appendix II, annexure No. 52].

Shri Jhulan Sinha: In part (b) of the statement it is stated:

"About 15 plants are known to have been installed by the farmers themselves according to the design sent from the Indian Agricultural Research Institute."

In view of the extreme necessity for conservation of cow dung for manurial purposes and in view also of the fact that this plant was invented a number of years ago, is the Government satisfied with the progress made so far by the installation of these 15 plants round about Delhi? Will they be sufficient to meet the needs of the country?

Shri M. V. Krishnappa: The whole scheme of cow dung gas was in the stage of experiments all these years, and so we had to instal these plants round about the Pusa Institute in the